#### Directorate General of Foreign Trade UdyogBhawan DES-V Section

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# Minutes of NC-V meeting No.13/AM 16 held on 02.07.2015

The Meeting No.13/AM-16 for the licensing year 2015-16 to consider the cases under Duty Exemption Schemes (Chapter-4) ) was held on 02.07.2015 in Conference Room No.11 of DGFT under the Chairmanship of Shri K.C. Rout, Addl. DGFT. The following officers were present:-

S.No.	Name of the representatives and their designation	Department	
1.	Shri B.B. Bharti, Joint Textile Commissioner	TC Office, Mumbai	
2.	Shri V.K. Kohali, Director	TC office, Noida	
3.	Shri K.C. Meena, DDG	DGFT	
4.	ShriNandLal, Consultant	DIPP	
5.	Shri J.D. Giri, Vice President	AEPC	
6.	ShriRatanLalMeena, FTDO	DGFT	

The agenda for meeting No.13/AM-16 dated 02.07.2015 was taken up for discussion and the decision taken in respect of each case is enumerated below:-

MEETING NUMBER : 13/84-ALC3/2015 MEETING DATE : 02.07.2015

Case No.:21/9/84- ALC3/2015	Party Name:KABADI SHANKARSA & CO.,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Approved
HQ File :01/84/050/00066/AM16/	RLA File :07/24/040/00005/AM15/	Lic.No/Date:0710103668 22.04.2014	

**Decision**: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Blankets Made out of using 2/38 and 1/16 Polyester Acrylic 80:20	95000.000 Kgs	2/38 Ployester Acrylic 80:20 Blended Yarn with +/-10% Tolerance	
	in the ratio of 1:1 of Imported Yarn		1/16 Ployester Acrylic 80:20 Blended Yarn with +/-10% Tolerance	

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Case No.:1/29/84- ALC3/2014	Party Name:BHARAT TISSUS PVT. LTD	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Reject
HQ File	RLA File	Lic.No/Date:0710103822	
:01/84/050/00216/AM15/	:07/24/040/00031/AM15/	30.04.2014	

2 Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the above said Authorisation has already been rejected by NC in its meeting held on 04.06.2015. A deficiency letter was issued to the firm on 28.04.2015 as they have not given details of measurement of export product. Therefore, committee unable to calculate the requirement of the case and constrained to reject the case.

Case No.:8/21/84- ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
HQ File :01/84/050/00170/AM15/	RLA File :35/24/040/00011/AM15/	Lic.No/Date:3510044530	Defer Date: 30.07.2015

Decision: The Committee considered the case as per agenda along with other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. A deficiency letter was issued by DC (MSME) vide their letter dated 19.02.2015. But reply is still being awaited. Therefore, it was decided to defer the case for relisting on 30.07.2015.

Case No.:27/26/84- ALC3/2014	Party Name:PREM FOOTWEAR PRIVATE LIMITED	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Approved
HQ File	RLA File	Lic.No/Date:0210204735	
:01/84/050/00212/AM15/	:02/24/040/00083/AM15/	08.08.2014	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with 4 representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Footwear (Plastics)	63491.000 Pair	Polymer of Ethylene, in primary forms	17809.23 Kgs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

5 Case No.:20/29/84-ALC3/2014

Party Name: WELSPUN

Meet No/Date:13/84-

Status: Deferred

INDIA LIMITED

ALC3/2015

		02.07.2015
HQ File	RLA File	Lic.No/Date:0310789096 Defer Date:30.07.2015
:01/84/050/00235/AM15/	:03/95/040/00500/AM15/	12.09.2014

**Decision**: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm have given Personal Hearing before NC on 02.07.2015 to explain their case as the reply of the firm was not relevant desired by DC(MSME). But no representative of the firm has not attended the PH on 02.07.2015. Therefore, Committee was decided to defer the case for relisting on 30.07.2015.

Case No.:21/29/84- ALC3/2014	Party Name: WELSPUN INDIA LIMITED	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
HQ File	RLA File	Lic.No/Date:0310789474	Defer Date:3007.2015
6 :01/84/050/00236/AM15/	:03/95/040/00501/AM15/	19.09.2014	

**Decision**: The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm have given Personal Hearing before NC on 02.07.2015 to explain their case as the reply of the firm was not relevant desired by DC(MSME). But no representative of the firm has not attended the PH on 02.07.2015. Therefore, it was decided to defer the case for relisting on 30.07.2015.

	Case No.:2/33/84- ALC3/2014	Party Name: UDYOGI SAFETY APPLIANCES PRIVATE LIMITED	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
7	HQ File :01/84/050/00265/AM15/	RLA File :02/24/040/00124/AM15/	Lic.No/Date:0210204999 19.09.2014	Defer Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP for their comments. A deficiency letter had issued by DC (MSME) vide their letter dated 29.04.2015. But reply is still being awaited. Therefore, it was decided to defer the case for relisting on 30.07.2015.

Case No.:4/40/84- ALC3/2014	Party Name: SURE SAFETY INDIA PVT LTD	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Reject
HQ File :01/84/050/00328/AM15/	RLA File :34/24/040/00201/AM15/	Lic.No/Date:3410040689	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME). The Committee observed that a deficiency letter was issued to the firm on 25.05.2015 as they have not furnished the Chartered Engineer Certificate, manufacturing process, calculation sheet, design and drawing layout indicating and use of the export product but reply of the firm has not been received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

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Case No.:4/33/84- ALC3/2014	Party Name:UDYOGI INTERNATIONAL PRIVATE LIMITED	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
HQ File	RLA File	Lic.No/Date:0210205166	Defer Date:30.07.2015
:01/84/050/00267/AM15/	:02/24/040/00118/AM15/	17.11.2014	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm was requested to furnish the weight of the export item and net content of inputs in export product in this case vide letter dated 27.04.2015. Therefore it was decided to await the same and defer the case for relisting on 30.07.2015.

Case No.:6/36/84- ALC3/2014	Party Name: AKASH DAS	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Reject
HQ File:01/84/050/00288/AM15/	RLA File :02/24/040/00148/AM15/	Lic.No/Date:0210205173 17.11.2014	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DIPP for their comments. As informed by DIPP a deficiency letter was issued to the firm vide their letter dated 13.04.2015 but reply of the firm has not been received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case

Case No.:10/36/84- ALC3/2014	Party Name:ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Approved
HQ File	RLA File	Lic.No/Date:051039224	17
:01/84/050/00292/AM15/	:05/24/040/00383/AM15/	02.12.2014	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case as detailed below:-

S.N o.	Export Product	Export Quantity	Import item	Quantity allowed per piece
1.	STYLE No: 7657057 LADIES TOP IN 100% RAYON PRINTED WOVEN FABRICS.		100% RAYON PRINTED WOVEN FABRICS. GSM : 120 + / - 10% (Variation)	1.15 Sq.Mtrs
	GSM: 120 + / - 10% (Variation) with TRIMS IN 100% RAYON SOLID DYED WOVEN FABRICS. GSM: 120 + / - 10%		TRIMS IN 100% RAYON SOLID DYED WOVEN FABRICS. GSM: 120 + / - 10% (Variation)	0.13 Sq.Mtrs

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	(Variation)			
2.	STYLE No : 7658782 LADIES TOP IN 100% RAYON PRINTED WOVEN FABRICS. GSM : 120 + / - 10% (Variation)	16498.000 Nos	100% RAYON PRINTED WOVEN FABRICS. GSM : 120 + / - 10% (Variation)	2.10 Sq.Mtrs
3.	STYLE No: 7657052 LADIES TOP IN 52% COTTON 48% POLYESTER PRINTED WOVEN FABRICS. GSM: 108 + / - 10% (Variation)	7451.000 Nos	52% COTTON 48% POLYESTER PRINTED WOVEN FABRICS. GSM : 108 + / - 10% (Variation)	1.45 Sq. Mtrs
4.	STYLE No: 7656655 LADIES TOP IN 53% LINEN 47% COTTON SOLID DYED WOVEN FABRICS. GSM: 150 + / - 10% (Variation)	575.000 Nos.	53% LINEN 47% COTTON SOLID DYED WOVEN FABRICS. GSM : 150 + / - 10% (Variation)	4.10 Sq. Mtrs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:5/36/84- ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
12	HQ File :01/84/050/00287/AM15/	RLA File :35/24/040/00025/AM15/	Lic.No/Date:3510044597 04.12.2014	Defer Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) for their comments. As informed by representative of DC(MSME), a deficiency letter was issued to the firm but reply received from the firm not complete. Therefore it was decided to await the complete reply and defer the case for relisting on 30.07.2015.

13	Case No.:11/40/84- ALC3/2014	Party Name:ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Approved
	HQ File :01/84/050/00335/AM1 5/	RLA File :05/24/040/00397/AM1 5/	Lic.No/Date:0510392364 10.12.2014	

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None

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the Advance Authorization issued in this case per CAD, as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	LADIES TOP IN 100% LINEN YARN DYED WOVEN FABRECS. GSM: 136 + / - 10% (Variation), Style No STYLE NO: 459214 / 456522 / 456523 / 455108	4055.000 Nos	100% Linen Yarn dyed WOVEN FABRICS. GSM : 136 + / - 10% (Variation)	7586.000 Sq.Mtrs
2.	STYLE No: 455108 LADIES TOP IN 100% linen PRINTED WOVEN FABRICS. GSM: 120 + / - 10% (Variation)	1200.000 Nos	100% LINEN PRINTED WOVEN FABRICS. GSM : 125 + / - 10% (Variation)	2208.000 Sq.Mtrs

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:25/40/84- ALC3/2014	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
14	HQ File :01/84/050/00349/AM15/	RLA File :50/24/040/00014/AM15/	Lic.No/Date:5010002172 12.12.2014	Defer Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of D/o C&PC for their comments. A deficiency letter was issued to the firm on 05.06.2015 by D/o C&PC). But reply is still being awaited. Therefore, it was decided to defer the case for relisting on 30.07.2015.

Case No.:7/40/84- ALC3/2014	Party Name:MEENU CREATION	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Approved
HQ File :01/84/050/00331/AM1	RLA File :05/24/040/00427/AM15	Lic.No/Date:051039244	
5/	/	16.12.2014	

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:-

		_		
S.No	Export Product	Export Quantity	Import item	Quantity allowed

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1.	ladies tops	8944.000 nos	The state of the s	1.20 Sq. meter/per pc
	ladies tops	8944.000 nos.	97% poly 3% spandex soloi dyed fabric (150d+40d)+(60d+50d)x(150 d+40d)+(60d+50d)/120x80,wi dth : 57" cw,weight : 185gsm(+-5%)	1.14 Sq. meter/per pc

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

Case No.:34/40/84- ALC3/2014	Party Name: WELSPUN SYNTEX LTD.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Approved
HQ File :01/84/050/00358/AM1 5/	RLA File :03/95/040/00759/AM15/	Lic.No/Date:031079213 0 18.12.2014	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided ratify the Advance Authorization issued in this case as per SION J-269 as detailed below:-

S.No.	Export Product	Export Quantity		Import item	Quantity allowed
1.	polyproplylene bulk continuous filament yarn	300000.000 kgs	1.	polyproplyene chips	1.05 Kgs/Per Kg
			2.	spin finish oil (conolan cp-120)	0.0101 Kgs/Per Kg
			3.	master batch	10500.000 Kgs (with 2 % wastage)

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

	Case No.:38/40/84- ALC3/2014	Party Name: AMBADI ENTERPRISES LIMITED	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
17	HQ File	RLA File	Lic.No/Date:0410159911	Defer
	:01/84/050/00362/AM15/	:04/24/040/00191/AM15/	19.12.2014	Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the justification of higher wastage in visible loss. Accordingly, a deficiency letter was issued to the firm on 25.05.2015. Therefore, it was decided to defer the case for

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relisting on 30.07.2015.

	Case No.:4/44/84- ALC3/2014	Party Name:S. L. BANTHIA TEXTILES INDUSTRIES PVT. LTD.,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
8	HQ File	RLA File	Lic.No/Date:5210041355	Defer
	:01/84/050/00374/AM15/	:52/24/040/00050/AM15/	19.12.2014	Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the manufacturing process, calculation sheet and justification of higher wastage. Accordingly, a deficiency letter was issued to the firm on 25.05.2015 but reply of the firm has not been received so far. Therefore, it was decided to defer the case for relisting on 30.07.2015.

Case No.:3/40/84- ALC3/2014	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Reject
HQ File	RLA File	Lic.No/Date:5210041367	
:01/84/050/00327/AM15/	:52/24/040/00051/AM15/	30.12.2014	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that a deficiency letter was issued to the firm on 25.05.2015 as the firm did not furnish the manufacturing process, calculation sheet and justification of higher wastage but reply of the firm has not been received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

Case No.:2/40/84- ALC3/2014	Party Name:SUMILON INDUSTRIES LIMITED,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Reject
HQ File	RLA File	Lic.No/Date:5210041368	
:01/84/050/00326/AM15/	:52/24/040/00052/AM15/	31.12.2014	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that a deficiency letter was issued to the firm on 25.05.2015 as the firm did not furnish the manufacturing process, calculation sheet and justification of higher wastage but reply of the firm has not been received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

21	Case No.:43/44/84- ALC3/2014	Party Name:LOYAL TEXTILE MILLS LTD	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
	HQ File	RLA File	Lic.No/Date:3510044643	Defer

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:35/24/040/00029/AM15/

06.01.2015

Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME) for their examination/ comments . As informed by the representative of DC(MSME) a deficiency letter has been issued to the firm for seeking some requisite information/documents but reply received from the firm not complete. Therefore it was decided to await the complete reply and defer the case for relisting on 30.07.2015.

	Case No.:7/44/84- ALC3/2014	Party Name:PRICE AND BUCKLAND (INDIA) PVT. LTD.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
22	HQ File	RLA File	Lic.No/Date:0510392942	Defer
	:01/84/050/00377/AM15/	:05/24/040/00492/AM15/	21.01.2015	Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC (MSME) for their examination/comments. Therefore, it was decided to defer the case for relisting on 30.07.2015.

Case No.:14/44/84- ALC3/2014	Party Name:A.M.VINYL PVT.LTD.,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Approved
HQ File :01/84/050/00384/AM15/	RLA File :05/23/040/00469/AM15/	Lic.No/Date:051039294 3 21.01.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as per written comments of Deptt. of C&PC in a similar case vide their O.M. No. 46011/28/2011-PC-II dated 11.06.2015 as detailed below:

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	PP spun bonded non woven fabric	211200.000 kgs	PP granuels fibre grade	1.003 Kgs/Per Kg
			pigments / titanium dioxide	0.0469 Kgs/Per Kg

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

	Case No.:33/9/84- ALC3/2015	Party Name:SAMSONITE SOUTH ASIA PVT. LTD.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
24	HQ File	RLA File	Lic.No/Date:0310793499	Defer
	:01/84/050/00078/AM16/	:03/95/040/00897/AM15/	02.02.2015	Date:30.07.2015

Decision: The Committee considered the case as per agenda along with other relevant papers and observed

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that the case is under examination of Deptt. of C&PC and DIPP for their examination/ comments. Therefore, it was decided to defer the case for relisting on 30.07.2015.

	Case No.:44/44/84- ALC3/2014	Party Name:SAGAR BRUSH INDUSTRIES	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Reject
25	HQ File :01/84/050/00414/AM15/	RLA File :35/24/040/00030/AM15/	Lic.No/Date:3510044657 03.02.2015	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DIPP for their examination/comments. As informed by the representative of DIPP, a deficiency letter has been issued to the firm for seeking some requisite information/documents but reply of the firm has not been received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

	Case No.:39/44/84- ALC3/2014	Party Name: S. L. BANTHIA TEXTILES INDUSTRIES PVT. LTD.,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Reject
26	HQ File :01/84/050/00409/AM15/	RLA File :52/24/040/00060/AM15/	Lic.No/Date:5210041425 06.02.2015	

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the manufacturing process, calculation sheet and justification of higher wastage. Accordingly, a deficiency letter was issued to the firm on 25.05.2015 but reply of the firm has not been received so far. The committee is, therefore unable to calculate the requirement in this case and constrained to reject the case.

Case No.:32/9/84- ALC3/2015	Party Name:LAHOTI OVERSEAS LTD.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status:Approved
HQ File :01/84/050/00077/AM16/	RLA File :03/95/040/01068/AM15/	Lic.No/Date:031079474 5 20.03.2015	Defer Date:02.07.2015

**Decision:** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations in consultation with representatives of technical authorities present in the meeting decided to ratify the Advance Authorization issued in this case as detailed below:

S.No.	Export Pr	oduct		Export Quantity	Import item	Quantity
1.	Combed pva yarn	12/1+55	dtex	19224.000 Kgs	100% Polyvinyl alcohol pva water soluble multifilament yarn "solvorn"55 dtex	1980.000 Kgs

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The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

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Date:5610004586 Defer 015 Date:30.07.2015
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observed that the case is under examination of Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 30.07.2015.

29	Case No.:12/9/84- ALC3/2015	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
	HQ File :01/84/050/00057/AM16/	RLA File :56/24/040/00001/AM16/	Lic.No/Date:5610004588 15.04.2015	Defer Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/comments. The case stands for re-listing on 30.07.2015.

	Case No.:18/9/84- ALC3/2015	Party Name:SHAHI EXPORTS PVT. LTD.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
30	HQ File :01/84/050/00063/AM16/	RLA File :07/24/040/00015/AM16/	Lic.No/Date:071010807 8 17.04.2015	Defer date : 30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the efficiency of CAD. Therefore, it was decided to await the same & defer the case for 30.07.2015.

31	Case No.:26/9/84- ALC3/2015	Party Name:BHARAT SILKS	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred	
	HQ File :01/84/050/00071/AM16/	RLA File :07/24/040/00456/AM1	Lic.No/Date:071010808	33 Defer Date:03.07.2015	
	<b>Decision :</b> The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of DC(MSME) and O/o Regional Textile Commissioner, Noida. The case stands for re-listing on 30.07.2015.				
32	Case No.:11/9/84-	Party Name:FLEXITUFF NTERNATIONAL	Meet No/Date:13/84- ALC3/2015	tatus: Deferred	

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	LTD.,	02.07.2015
HQ File :01/84/050/00056/AM16/		Lic.No/Date:5610004595 Defer Date:30.07.2015 23.04.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 30.07.2015.

	Case No.:20/9/84- ALC3/2015	Party Name:CONCEPT CLOTHING	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
33	HQ File	RLA File	Lic.No/Date:0510393916	Defer
	:01/84/050/00065/AM16/	:05/23/040/00608/AM15/	23.04.2015	Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the name of Style No. of the Export Product. Therefore the committee decided to ask the firm for the same. It was decided to await the same and defer the case for re-listing on 30.07.2015.

	Case No.:22/9/84- ALC3/2015	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
34	HQ File	RLA File	Lic.No/Date:0510393964	Defer
	:01/84/050/00067/AM16/	:05/24/040/00021/AM16/	24.04.2015	Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The CAD/CAM, and Style No of the export product was not given by the firm in this case. Accordingly, a deficiency letter was issued to the firm on 29.06.2015 but reply is being awaited. It was decided to await the same and defer the case for re-listing on 30.07.2015.

	Case No.:23/9/84- ALC3/2015	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
25	HQ File :01/84/050/00068/AM16/	RLA File :05/24/040/00019/AM16/	Lic.No/Date:0510393962 24.04.2015	Defer Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The CAD/CAM, and Style No of the export product was not given by the firm in this case. Accordingly, a deficiency letter was issued to the firm on 29.06.2015 but reply is being awaited. It was decided to await the same and defer the case for re-listing on 30.07.2015.

36 Case No.:24/9/84- Party Name:PINNACLE Meet No/Date:13/84- Status:

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ALC3/2015	CLOTHING CO.,	ALC3/2015 02.07.2015	Deferred
HQ File	RLA File	Lic.No/Date:0510393963	Defer
:01/84/050/00069/AM16/	:05/24/040/00020/AM16/	24.04.2015	Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The CAD/CAM, and Style No of the export product was not given by the firm in this case. Accordingly, a deficiency letter was issued to the firm on 29.06.2015 but reply is being awaited. It was decided to await the same and defer the case for relisting on 30.07.2015.

	Case No.:30/9/84- ALC3/2015	Party Name:ORIENT FASHION EXPORTS(INDIA) PVT.LTD.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
37	HQ File :01/84/050/00075/AM16/	RLA File :05/24/040/00011/AM16/	Lic.No/Date:0510393978 24.04.2015	Defer Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to await the same and defer the case for relisting on 30.07.2015

	Case No.:5/9/84-ALC3/2015	Party Name:RICHA GLOBAL EXPORTS P. LTD.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
38	HQ File	RLA File	Lic.No/Date:0510394005	Defer
	:01/84/050/00050/AM16/	:05/24/040/00036/AM16/	28.04.2015	Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the justification of higher wastage of the export product. Accordingly, a deficiency letter was issued to the firm on 29.06.2015 but reply is being awaited. It was decided to await the same and defer the case for re-listing on 30.07.2015.

	Case No.:7/9/84-ALC3/2015	BUCKLAND (INDIA) PVT.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
39			Lic.No/Date:0510394020 28.04.2015	Defer Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to await the same and defer the case for relisting on 30.07.2015

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	Case No.:13/9/84- ALC3/2015	Party Name:FLEXITUFF INTERNATIONAL LTD.,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
40	HQ File	RLA File	Lic.No/Date:1110028137	Defer
	:01/84/050/00058/AM16/	:11/24/040/00001/AM16/	29.04.2015	Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/ comments. The case stands for re-listing on 30.07.2015.

	Case No.:27/9/84- ALC3/2015	Party Name:TEXCO FASHIONS	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
41	HQ File :01/84/050/00072/AM16/	RLA File :07/24/040/00029/AM16/	Lic.No/Date:0710108173 11.05.2015	Defer Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the design of the shirt with indication and justification thereon in this case. Accordingly, a deficiency letter was issued to the firm on 29.06.2015 but reply is being awaited. It was decided to await the same and defer the case for re-listing on 30.07.2015.

	Case No.:31/9/84- ALC3/2015	Party Name:INDO RAMA SYNTHETICS (INDIA) LTD	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
42	HQ File	RLA File	Lic.No/Date:5010002203	Defer
	:01/84/050/00076/AM16/	:50/24/040/00003/AM16/	11.05.2015	Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the case is under examination of Deptt. of C&PC for their examination/comments. The case stands for re-listing on 30.07.2015.

Case No.:14/9/84- ALC3/2015	Party Name: VEEKAY POLYCOATS LTD.	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Approved
HQ File:01/84/050/00059/AM16/	RLA File :05/24/040/00026/AM16/	Lic.No/Date:0510394207 12.05.2015	

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations on the written comments of Deptt. of C&PC vide their O.M. No. 46011/28/2011-PC-II dated 11.06.2015 decided to ratify the Advance Authorization issued in this case as detailed below:-

S.No. Export Product	Export Quantity	Import item	Quantity allowed
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1.	PP spun bonded non woven fabric	1 kg	PP granuels fibre grade	1.003 Kgs
			titanium dioxide	0.0469 Kgs

	Case No.:25/9/84- ALC3/2015	Party Name:PINNACLE CLOTHING CO.,	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
4	HQ File	RLA File	Lic.No/Date:0510394212	Defer
	:01/84/050/00070/AM16/	:05/24/040/00066/AM16/	13.05.2015	Date:30.07.201

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and went through the details submitted in this case. The CAD/CAM, and Style No of the export product was not given by the firm in this case. Accordingly, a deficiency letter was issued to the firm on 29.06.2015 but reply is being awaited. It was decided to await the same and defer the case for re-listing on 30.07.2015.

	Case No.:1/9/84-ALC3/2015	Party Name:ARVIND LIMITED	Meet No/Date:13/84- ALC3/2015 02.07.2015	Status: Deferred
45	HQ File	RLA File	Lic.No/Date:0810135346	Defer
	:01/84/050/00046/AM16/	:08/24/040/00053/AM16/	22.05.2015	Date:30.07.2015

**Decision :** The Committee considered the case as per agenda alongwith other relevant papers and observed that the firm did not furnish the CAD,CAM, Measurement, flow chart. Further the description of export and import items are also not clear in this case. Therefore, Committee decided to ask the same. The case stands for re-listing on 30.07.2015.

## Manual Agenda Cases

(46)

Case No.125	M/s Choice Clothing Co. Pvt. Ltd.
NC Meeting No. 13/AM16 dated 02.07.2015	File No.01/84/171/00141/AM15/Des-V
RA F. No. 05/21/039/00012/AM06	Annual Adv. Authorisation No. 0510167723 dated 30.09.2005

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Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to await the same and defer the case for re-listing on 30.07.2015

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Case No.127	M/s Surgeine Healthcare India Pvt. Ltd. New Delhi.
NC Meeting No. 13/AM16 dated 02.07.2015	File No.01/84/171/203/AM15/Des-V

Fixation of norms against Annual Advance Authorisation No. 0510392528 dated 19.12.2014.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and went through the details given in this case. Accordingly, committee after deliberations decided to ratify the above said authorisation as per repeat basis of Adv. Authorisaiton No.0510357895 dated 24.06.2013 ratified by NC in its meeting No. 28/AM14 dated 17.10.2013 (case No. 26), as detailed below:

S.No.		Export Quantity	Import item	Quantity allowed
1.	Surgical Gown with/ without wrap and with/ without O.T. Towel	1 pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.10 Kg. per Kg. of net content
	made from non woven SMMMS/SMMS/SMS/		Spunlace fabric of relevant GSM	1.05 Kg. per Kg. of net content
	Spunbond fabric		Pouch	1 per piece
			Inner box	1 per piece
2.	D.: C		Outer carton	1 per piece
2.	Patient Gown with/ without pouch made from non woven	I pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.10 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/		Pouch	1 per piece
	Spunbond fabric		Inner box	1 per piece
2			Outer carton	1 per piece
3.	Isolation Gown with/ without pouch made from nonwoven	l pes.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.10 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/		Inner box	l per piece
,	Spunbond fabric		Outer carton	1 per piece
4.	Scrub Suit made from non woven SMMMS/ SMMS/SMS/Spunbond	1 pcs.	Non woven SMMMS/SMMS/ SMS/ Spunbond fabric of relevant GSM	1.05 Kg. per Kg. of net content
	fabric		Pouch	1 per piece
			Inner box	l per piece
	D. I. W. I. I.		Outer carton	1 per piece
5.	Back Table Cover with/	1 pcs.	Non-woven SMMMS/SMMS/	1.05 Kg. per Kg. of net

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	without pouch made from non-woven SMMMS/SMMS/SMS/		SMS/Spunbond fabric of relevant GSM or Spunlace fabric of relevant GSM.	
	Spunbond fabric or Spunlace fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
6.	MAYO Stand Cover made from non-woven SMMMS/SMMS/SMS/ Spunbond fabric or	1 pcs.	Non-woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM or Spunlace fabric of relevant GSM.	1.05 Kg. per Kg. of net content
	Spunlace fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Laminated fabric	1.02 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
7.	Wrap made from non woven SMMMS/SMMS /SMS/Spunbond	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.02 Kg. per Kg. of net content
	fabric or Spunlace fabric.		Outer carton	1 per piece
8.	Plain Drape made from non-woven SMMMS/ SMMS/SMS/Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
	labile		Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
9.	C-Section Drape made from non-woven SMMMS/SMMS/SMS/	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.08 Kg. per Kg. of net content
	Spunbond fabric		PE Film	1.04 Kg. per Kg. of net content
			Laminated fabric	1.04 Kg. per Kg. of net content
	1		Plastic Adhesive Sheet	1.04 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
0.	Ophthalmic Drape made	1 pcs.	Non woven SMMMS/SMMS/	1.08 Kg. per Kg. of net

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	from non-woven SMMMS/SMMS/SMS/		SMS/Spunbond fabric of relevant GSM	content
	Spunbond fabric		Plastic Adhesive Sheet	1.02 Kg. per Kg. of net content
			PE Film	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
11.	Bilateral Drape made from non-woven SMMMS/ SMMS/SMS/	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.08 Kg. per Kg. of net content
	Spunbond fabric.		Laminated fabric	1.04 Kg. per Kg. of net content
			PE Film	1.04 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
12.	Under Buttock Drape made from non woven SMMMS/ SMMS/SMS/	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.08 Kg. per Kg. of net content
	Spunbond fabric		Spun lace fabric	1.05 Kg. per Kg. of net content
			PE Film	1.04 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
13.	Vertical Isolation drape made from PE Film, Plastic Adhesive Sheet.	1 pcs.	PE Film of relevant GSM	1.03 Kg. per Kg. of net content
			Plastic Adhesive Sheet	1.02 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
14.	Microscope drape made from PE Film, Plastic Adhesive Sheet.	1 pcs.	PE Film of relevant GSM	1.03 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece

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15.	C-Arm Cover made from PE Film, Plastic Adhesive Sheet.		PE Film of relevant GSM	1.03 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
16.	Leg Cover made non woven SMMMS/SMMS /SMS/ Spunbond fabric	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net
			Pouch	1 per piece
			Inner box	1 per piece
1.5			Outer carton	1 per piece
17.	Universal Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net
	pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/		Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
	Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
1.0			Outer carton	1 per piece
18.	Universal Extremity Pack with/without Surgical Gown, drapes,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
	covers, wrap, pouch, O.T. towel made from non woven SMMMS/		Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
	SMMS/SMS/Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
	raorie.		Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
19.	Lawas Esternit D.	,	Outer carton	1 per piece
19.	Lower Extremity Pack with/without Surgical Gown, drapes, covers,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
	wrap, pouch, O.T. towel made from non woven SMMMS/SMMS/SMS/		Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
	Spunbond fabric.			1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant	1.05 Kg. per Kg. of net

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			GSM	content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
20.	Upper Extremity Pack with/without Surgical Gown, drapes, covers,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
	wrap, pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
21.	Delivery Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
	pouch, maternity pad, PVC Ear Syringe, O.T.		Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
	towel, Cord Clamp made from non-woven		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Maternity pad	1 per piece
			PVC for Syringe	1 per piece
			Cord Clamp	1 per piece
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
22.	Lithotomy Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece

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23.	C-Section Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		Plastic Adhesive Sheet	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Yankaur suction handle	1 per piece
			Yankaur suction tube	1 per piece
			Maternity pad	1 per piece
			PVC Ear Syringe	1 per piece
			Cord Clamp	1 per piece
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
24.	Gynaecology Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.04 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Maternity pad	1 per piece
			PVC Ear Syringe	1 per piece
			Cord Clamp	1 per piece
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
25.	Cystoscopy Pack with/ without Surgical Gown, drapes, covers, wrap,	I pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
	pouch, O.T. towel made from nonwoven		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net
	·		Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content

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			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
26.	TUR Pack with/ without Surgical Gown, drapes, covers, wrap, pouch,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
	O.T. towel made from non woven SMMMS/		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
27.	Craniotomy Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
	pouch, O.T. towel made from nonwoven		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
	Spanoena navis		Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
28.	EENT Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
29.	Laparotomy Pack with/ without Surgical Gown,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of	
	drapes, covers, wrap,		relevant GSM	

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	from non woven		GSM	content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
30.	Laparoscopic Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
31.	31. Laparoscopic Cholecystectomy Pack with/without Surgical	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
	Gown, drapes, covers, wrap, pouch, O.T. towel		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	made from non woven SMMMS/SMMS/SMS/		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
	Spunbond fabric.		Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
32.	Arthroscopic Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece





			Outer carton	1 per piece
33.	Ortho Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
	Spunbond faorie.		Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
34.	Shoulder Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
35.	Hip Pack with/ without Surgical Gown, drapes, covers, wrap, pouch,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net content
	O.T. towel made from non woven SMMMS/		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
36.	Hand Pack with/ without Surgical Gown, drapes, covers, wrap,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.03 Kg. per Kg. of net
	pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content

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	SMMMS/SMMS/SMS/		PE Film of relevant GSM	1.02 Kg. per Kg. of net
	Spunbond fabric.		Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
37.	Vertical Isolation Pack with/without Surgical	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of	1.03 Kg. per Kg. of net content
	Gown, drapes, covers, wrap, pouch, O.T. towel made from non woven		relevant GSM  Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMMS/SMMS/SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Plastic Adhesive Sheet	1.02 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
38.	Cardiovascular Pack with/without Surgical Gown, drapes, covers,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of net content
	wrap, pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.03 Kg. per Kg. of net content
	SMMMS/SMMS/ SMS/ Spunbond fabric.		PE Film of relevant GSM	1.02 Kg. per Kg. of net content
			Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of net content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece
39.	Angiography's Pack with/without Surgical Gown, drapes, covers,	1 pcs.	Non woven SMMMS/SMMS/ SMS/Spunbond fabric of relevant GSM	1.04 Kg. per Kg. of ne content
	wrap, pouch, O.T. towel made from non woven		Laminated fabric of relevant GSM	1.04 Kg. per Kg. of ne content
	SMMMS/SMMS/ SMS/ Spunbond fabric.		Spun lace fabric of relevant GSM	1.05 Kg. per Kg. of ne content
			Pouch	1 per piece
			Inner box	1 per piece
			Outer carton	1 per piece

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The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions.

### (48)

M/s Surgeine Healthcare India Pvt. Ltd. New Delhi.
File No.01/84/171/204/AM15/Des-V

Fixation of norms against Annual Advance Authorisation No. 0510392874 dated 15.01.2015

Decision: The Committee considered the case as per agenda along with other relevant papers and went through the details submitted in this case. Accordingly, Committee after deliberations decided to ratify the above said Advance Authorization issued in this case as per written comments of DC(MSME) vide their U.O. 37(5)/34/2015-16 /Hosiery/157 dated 02.07.2015 as detailed below:-

S.No.	Export Product	Export Quantity	Import item	Quantity allowed
1.	Surgical/patient /isolation Gown with/without wrap and with/without O.T. Towel made from non wovenBVB/Laminted/SMS/S	1 Pc	1) Nonwoven BVB/Laminted/SMS/S punbond/Spunlace fabric of relevant GSM.	1.10 Kg/Kg of net content.
	punbond Spunlace fabric.		2) Polyester web Paper roll	1.05 Kg/Kg of net content.
2	Plain Drape made from nonwovenBVB/laminted/SMS/ Spunbaond/Spunlace fabric	1 Pc	NonwovenBVB/lamint ed/SMS/Spunbond/     Spunlace fabric of relevant GSM.	1.04 Kg/Kg of net content.
3.	Wrap made from non-woven SMS fabric	1 Pc	Non-woven SMS/ fabric of relevant GSM.	1.02 Kg/Kg content.
4.	Scrub Suit made from non- woven SMS/ Spunlace fabric	1 Pc	Non woven SMS/     Spunlace fabric of relevant GSM.	1.05 Kg/Kg of net content.

The GSM should match in both import and export.

The R.A. shall be advised to take necessary action subject to compliance of other usual conditions

## (49)

Case No.128	M/s Loyal Textile Mills Ltd. Kovilpatti. Tamil Nadu.
NC Meeting No. 13/AM16 dated	File No.01/84/050/022/AM12/DES-V
02.07.2015	

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Enhancement of Input Output Norms for export of technical fabrics and garments with flame retardant finish in respect of Advance Authorization No. 3510033691 dated 27.04.2011.

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to await the same and defer the case for re-listing on 30.07.2015.

#### (50)

Case No.129	M/s Loyal Textile Mills Ltd. Kovilpatti. Tamil Nadu.
NC Meeting No. 13/AM16 dated 02.07.2015	File No.01/84/050/170/AM14/DES-V
Ratification of input output norms 22.08.2013.	in respect of Advance Authorization No. 3510041934 dated

Decision: The Committee considered the case as per agenda alongwith other relevant papers and observed that the matter is under examination of DC(MSME) / Office of the Regional Textile Commissioner, Noida for their comments. It was decided to await the same and defer the case for re-listing on 30.07.2015.

#### (51)

Case No.130	M/s Loyal Textile Mills Ltd. Kovilpatti. Tamil Nadu.
NC Meeting No. 13/AM16 dated 02.07.2015	File No.01/84/050/038/AM12/DES-V
Ratification of input output norms 05.04.2011.	in respect of Advance Authorization No. 3510033418 dated

Decision: The Committee considered the case as per agenda alongwith other relevant papers and after deliberations in consultation with the representatives of technical authorities present in the meeting decided to Re-fix the Advance authorization issued in this case as detailed below: -

S.	Export Item	Export	Import item	Qty. allowed
No		Qty.		
1	Trouser with hip pocket made out of poly 40% cotton 60% blended dyed woven fabric, GSM-300+/-10% (net content-49280 mtrs.) with lining of polyester reinforcement	32000 Pcs	Polyester cotton (40:60) blended dyed woven fabric, , GSM-300+/-10%, Width-150 Cms.  Polyester reinforcement	@ 2.25 Sq mtrs/ Pc taking cue from relevant SION and Policy Circular No. 34 dated 24.08.2008)
fabric, GSM-200+/-10% (net content-17600 mtrs.)		fabric, GSM-200+/-10%, width-150 Cms.  Tack stud P1 ant silver	Net to net with accountability clause.	

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			Tack stud P2 ant silver	Net to net with accountability clause.
			Velcro 25MM black hook of relevant width	Net to net with accountability clause.
		Velcro 25MM black look of relevant width	Net to net with accountability clause.	
Trouser with hip pocket made out of poly 40% cotton 60% blended dyed woven fabric, GSM- 300+/-10% (net content- 50540 mtrs.) with lining of	Pcs	Polyester cotton (40:60) blended dyed woven fabric, , GSM-300+/-10%, Width- 150 Cms.	@ 2.03 Sq mtrs/ Pc taking cue from relevant SION and Policy Circular No. 34 dated 24.08.2008)	
	polyester reinforcement fabric, GSM-200+/-10% (net content-17100 mtrs.)		Polyester reinforcement fabric, GSM-200+/-10%, width-150 Cms.	.45 Sqm/Per Pc
		Tack stud P1 ant silver	Net to net with accountability clause.	
		Tack stud P2 ant silver	Net to net with accountability clause.	
			Velcro 25MM black hook of relevant width	Net to net with accountability clause.
	necessary a	Velcro 25MM black look of relevant width	Net to net with accountability clause.	

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